

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION No.2236
TO BE ANSWERED ON 24.12.2018

Unrest in NLU

2236. SHRI DHARAM VIRA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of the on-going unrest in the National Law Universities (NLU) regarding a proposal of nationalisation of the same and if so, the details thereof;
- (b) whether the Government proposes to take any action regarding the nationalisation of the NLUs for better functioning of these institutes;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)

(a) to (d): The National Law Universities (NLUs) are State Universities incorporated by an Act of the State Legislature and are under the administrative control of the respective State Governments. At present, there is no proposal for change of status of NLUs under consideration in the Ministry of Human Resource Development.
